

72/2006.

Dated: 23.3.2007.

Hon'ble Mr. Justice Khem Karan, V.C.

List revised. None appears for the applicant. Shri Atul Dixit holding brief of Shri K.K. Shukla is present for the respondents. A perusal of the contents of the O.A. reveals that the applicant had been making representations since 28.6.2003 for compassionate appointment in place of his father late Shri Sita Ram. No good reason has been shown as to why the matter was kept by the applicant or his mother for all these 24 years. The O.A. is not admitted and dismissed as such.



V.C.

Copy of order  
dated 23-3-2007  
Prepared  
26-3-2007